

(b) whether it is a fact that out of these two identical communities one gets the certificate of Other Backward Class while the other does not get the Same certificate;

(c) if so, the details thereof; and

(d) whether Central Government would take any step to include the community known by two names in Other Backward Class?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) Caste/Community 'Kapudia' is included in the Central List of OBCs for the State of Orissa. Issue of caste certificates falls within the domain of concerned State Governments.

(d) The community 'Kapudia' is already included in the Central List of OBCs for Orissa.

Beneficiaries of loans extended by NSCFDC

3981. SHRI JESUDASU SEELAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that very few beneficiaries of loans extended by National Scheduled Castes Finance and Development Corporation are from Andhra Pradesh in the last two years;

(b) the details thereof; and

(c) whether the programme is not satisfactory, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) As informed by the National Scheduled Castes Finance and Development Corporation (NSFDC), during the last two years (2009-10 and 2010-11), no beneficiary from Andhra Pradesh could be extended loan under schemes of the Corporation due to non-receipt of proposals from the Andhra Pradesh Scheduled Castes Co-operative Finance Corporation (APSCCFC), which is the State Channelising Agency of NSFDC in Andhra Pradesh.

(c) The APSCCFC has not been availing NSFDC's financial assistance since 2008-09 due to the decision taken by the State Government not to avail funds from NSFDC.